

Minutes of Exim Facilitation Committee (EFC) meeting No. 12/AM24 dated 19.03.2024 for Import of Restricted Items

Meeting No. 12/AM24 of Exim Facilitation Committee (EFC) was held on 19.03.2024 at 3.00 PM in Room No. 13, Vanijya Bhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaque, Dy. DGFT, DGFT
- (ii) Shri Kapil Kumar, US, M/o PNG
- (iii) Shri Manoj Kr. Khandelwal, ACF(SU), MoEF&CC (SU div.)
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Ms. Kriti Gupta, MeitY
- (vi) Shri O.P. Sharma, Consultant, D/o C&PC
- (vii) Shri S.K. Jain, Consultant, DPIIT
- (viii) Shri Sudhansu Sekhar Mishra, M/o Fisheries

3. Total number of cases considered in the meeting was **273**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, 87 cases have been approved, **09** cases have been rejected, **12** cases have been closed and **165** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow:

Part 1	D/o DAH&D				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	Nuvero Bioscience LLP HQRXIMLAPPLY00002201AM24	21.10.2023	9001 Nos. AARDEMA MOONDANCE- ET, PEAK	05111000	Comments sought from DAH&D on 25.10.2023 DAH&D informed the committee that the case is under examination with them.

			FRISKET -ET etc.		
2.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR HQRXIMLAPPLY00002215AM24	23.10.2023	2 Nos. of mice strain C57BL/6	01061900	DAH&D vide OM dated 19.03.2024 has not recommended. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide OM dated 19.03.2024.
3.	B.L. KAMDHENU FARMS LIMITED HQRXIMLAPPLY00002848AM24	02.12.2023	25000 No. Bovine Semen , Frozen Embryos	05111000, 05119999	Comments sought from DAH&D on 4.12.2023 DAH&D informed the committee that the case is under examination with them.
4.	PROGRESSIVE DAIRY FARMERS ASSOCIATION HQRXIMLAPPLY00002882AM24	05.12.2023	150000 Units of Bovine Semen	05111000	Comments sought from DAH&D on 06.12.2023 DAH&D informed the committee that the case is under examination with them
5.	INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH PUNE HQRXIMLAPPLY00002907AM24	05.12.2023	500 Nos. Frozen sperm and embryos of Laboratory mice	01012990	DAH&D vide OM dated 19.03.2024 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide OM dated 19.03.2024.
6.	Shashank Kumaravelu HQRXIMLAPPLY00003066AM24	14.12.2023	1 No. of DOG	1061900	DAH&D vide OM dated 19.03.2024 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide OM dated 19.03.2024.
7.	SUVIR SHARMA HQRXIMLAPPLY00003246AM24	26.12.2023	2000 Nos. Frozen Bovine Sexed Semen Gir	5111000	Comments sought from DAH&D on 27.12.2023 DAH&D informed the committee that the case is under examination with them
8.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00003368AM24	03.01.2024	288568 NOS BOVINE SEMEN	5111000	Comments sought from DAH&D on 03.01.2024 DAH&D informed the committee that the case is under examination with them
9.	Shubhy Gupta HQRXIMLAPPLY00003540AM24	12.01.2024	1 NO DOG	1061900	DAH&D vide OM dated 19.03.2024 has not recommended the case.

						Accordingly, the committee decided to reject the case as per comments received from DAH&D vide OM dated 19.03.2024.
10.	BIONEEDS INDIA PRIVATE LIMITED HQRXIMLAPPLY00003562AM24	15.01.2024	1 DOG	NO	1064990	Comments sought from DAH&D on 15.01.2024 DAH&D informed the committee that the case is under examination with them
11.	BIONEEDS INDIA PRIVATE LIMITED HQRXIMLAPPLY00003573AM24	16.01.2024	44 BEAGLE DOGS	NOS	1064990	Comments sought from DAH&D on 17.01.2024 DAH&D informed the committee that the case is under examination with them
12.	VEE AGROTECH FARM PRIVATE LIMITED HQRXIMLAPPLY00003734AM24	23.01.2024	300 Live Chickens (Poultry)	Nos.	1059400	Comments sought from DAH&D on 25.01.2024 DAH&D informed the committee that the case is under examination with them
13.	TCG LIFESCIENCES PRIVATE LIMITED HQRXIMLAPPLY00003805AM24	30.01.2024	500 Mice / Rat / Golden Syrian (Male/Female) : 4-40 Weeks	NOS	1069000	Recommended by DAH&D vide OM dated 18.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 18.03.2024.
14.	Ekaterina Cheremisina HQRXIMLAPPLY00004008AM24	11.02.2024	1 DOG	No.	1039100	Recommended by DAH&D vide OM dated 18.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 18.03.2024 and subject to submission of required documents.
15.	Antoine Albert HQRXIMLAPPLY00004093AM24	15.02.2024	1 DOG	No.	1061900	The committee decided to approve the case on ex-post facto basis.
16.	Mihir Salunke HQRXIMLAPPLY00004147AM24	16.02.2024	1 Cat	No.	1061900	The committee decided to approve the case on ex-post facto basis.
17.	Dharavkumar Patel HQRXIMLAPPLY00004126AM24	17.02.2024	1 Dog	No.	1061900	The committee decided to approve the case on ex-post facto basis.



18.	JASHVANT NEELA HQRXIMLAPPLY00004125AM24	16.02.2024	2 Cat	No.	1061900	The committee decided to approve the case on ex-post facto basis.
19.	ARUNESH MAHAJAN HQRXIMLAPPLY00004245AM24	20.02.2024	1 DOG	No.	1061900	Recommended by DAH&D vide OM dated 01.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 01.03.2024 and subject to submission of required documents.
20.	Taylor Gabrielle Forman HQRXIMLAPPLY00004396AM24	21.02.2024	1 DOG	No.	1061900	Recommended by DAH&D vide OM dated 05.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 05.03.2024 and subject to submission of required documents.
21.	SHARON SIVALENKA HQRXIMLAPPLY00004359AM24	21.02.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
22.	BARUN RAINA HQRXIMLAPPLY00004305AM24	20.02.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 05.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 05.03.2024 and subject to submission of required documents.
23.	Tobias AumueLLer HQRXIMLAPPLY00004295AM24	20.02.2024	1 DOG	NO	1039100	DAH&D vide OM dated 08.03.2024 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide OM dated 08.03.2024.
24.	NATALIA KHARITONIUK HQRXIMLAPPLY00004286AM24	20.02.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
25.	Gauri Narula HQRXIMLAPPLY00004500AM24	21.02.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 05.03.2024. The committee decided to approve the case

					subject to the conditions mentioned in the DAH&D OM dated 05.03.2024 and subject to submission of required documents.
26.	HARSH SHARMA HQRXIMLAPPLY00004531AM24	22.02.2024	1 DOG	No 1061900	Recommended by DAH&D vide OM dated 05.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 05.03.2024 and subject to submission of required documents.
27.	Nitya Sundar Mohanty HQRXIMLAPPLY00004289AM24	20.02.2024	1 CAT	NO 1061900	The committee decided to approve the case on ex-post facto basis.
28.	ARPAN NEMA HQRXIMLAPPLY00004572AM24	22.02.2024	1 Rabbit Mic:95600001486 1722	NO 1061400	Recommended by DAH&D vide OM dated 05.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 05.03.2024
29.	HARSIMRAN ATWAL HQRXIMLAPPLY00004797AM24	24.02.2024	1 DOG	No. 1061900	Recommended by DAH&D vide OM dated 05.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 05.03.2024 and subject to submission of required documents.
30.	Hitesh Kalia HQRXIMLAPPLY00004799AM24	24.02.2024	1 CAT	NO 1061900	The committee decided to approve the case on ex-post facto basis.
31.	ABBAS MOHAMED BHARMAL HQRXIMLAPPLY00004803AM24	26.02.2024	9 Nos. of Riding Horses	1012990	Recommended by DAH&D vide OM dated 05.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 05.03.2024
32.	BALAJI VIJAYSHANKAR HQRXIMLAPPLY00004830AM24	27.02.2024	9 Nos. of Riding Horses	1012990	Recommended by DAH&D vide OM dated 05.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 05.03.2024



33.	Rajendra Balakrishna Potdukhe HQRXIMLAPPLY00004847AM24	27.02.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 05.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 05.03.2024 and subject to submission of required documents.
34.	Ramanathan Balakrishnan HQRXIMLAPPLY00004846AM24	27.02.2024	3 CATS	NOS	1059900	The committee decided to approve the case on ex-post facto basis.
35.	RAMYA HM HQRXIMLAPPLY00004874AM24	28.02.2024	1 CAT	NO	1061900	Comments sought from DAH&D on 29.02.2024 DAH&D informed the committee that the case is under examination with them
36.	JAI RESEARCH FOUNDATION HQRXIMLAPPLY00004908AM24	01.03.2024	160 Beagle Dogs 5-8 Months old (Male)	NOS	1061900	Comments sought from DAH&D on 04.03.2024 DAH&D informed the committee that the case is under examination with them
37.	DHEERAJ ABROL HQRXIMLAPPLY00004913AM24	02.03.2024	2 CAT & DOG	NOS	1061900	Comments sought from DAH&D on 04.03.2024 DAH&D informed the committee that the case is under examination with them
38.	PALAMUR BIOSCIENCES PRIVATE LIMITED HQRXIMLAPPLY00004915AM24	02.03.2024	400 Rabbits	NOS	1061400	Comments sought from DAH&D on 04.03.2024 DAH&D informed the committee that the case is under examination with them
39.	NIMIT RAJENDRA MEHTA HQRXIMLAPPLY00004857AM24	28.02.2024	6 POLO HORSES	NOS	1012910	Comments sought from DAH&D on 05.03.2024 DAH&D informed the committee that the case is under examination with them
40.	ATNT LABORATORIES HQRXIMLAPPLY00004932AM24	04.03.2024	9000 Laboratory Rat (M/F) 4-48 weeks, Laboratory Guinea pig (M/F) 200-350 Gms etc.	NOS	1029090	Comments sought from DAH&D on 05.03.2024 DAH&D informed the committee that the case is under examination with them
41.	GULAB SINGH	06.03.2024	9	NOS	1012990	Comments sought from DAH&D on

	HQRXIMLAPPLY00004974AM24		RIDING HORSES		06.03.2024 DAH&D informed the committee that the case is under examination with them
42.	SAMEERKUMAR LAKSHMI KAKARLAPUDI HQRXIMLAPPLY00004975AM24	06.03.2024	9 NOS RIDING HORSES	1012990	Comments sought from DAH&D on 06.03.2024 DAH&D informed the committee that the case is under examination with them
43.	MANI SHEEP BREEDING CENTRE HQRXIMLAPPLY00004984AM24	06.03.2024	207 NOS Black head Dorper Ram (10 -15 months), Black head Preganant Dorper sheep	1041010	Comments sought from DAH&D on 07.03.2024 DAH&D informed the committee that the case is under examination with them
44.	Antoine Albert HQRXIMLAPPLY00004985AM24	06.03.2024	1 NO DOG	1061900	The Committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
45.	IGOR YATSINA HQRXIMLAPPLY00005006AM24	06.03.2024	1 NO CAT	1061900	Comments sought from DAH&D on 08.03.2024 DAH&D informed the committee that the case is under examination with them
46.	Abhimanyu Sarin HQRXIMLAPPLY00005004AM24	07.03.2024	1 NO CAT	1061900	Comments sought from DAH&D on 08.03.2024 DAH&D informed the committee that the case is under examination with them
47.	JAGINI SHIVA SAGAR HQRXIMLAPPLY00005008AM24	08.03.2024	1 NO DOG	1061900	Comments sought from DAH&D on 08.03.2024 DAH&D informed the committee that the case is under examination with them
48.	JAGINI SHIVA SAGAR HQRXIMLAPPLY00005009AM24	08.03.2024	1 NO DOG	1061900	Comments sought from DAH&D on 08.03.2024 DAH&D informed the committee that the case is under examination with them
49.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED	07.03.2024	350.0 NOS Mice - B6.Cg-	1061900	Comments sought from DAH&D on 08.03.2024

	HQRXIMLAPPLY00005003AM24		Lepob/J, Homozygous for Lepob male/female		DAH&D informed the committee that the case is under examination with them
50.	SUN PHARMA ADVANCED RESEARCH COMPANY HQRXIMLAPPLY00005001AM24	07.03.2024	216.0 NOS Beagle Dogs, Any Sex (Male / Female), Any Age, Gottingen Minipigs, Any Sex (Male / Female), Any Age	1061900	Comments sought from DAH&D on 08.03.2024 DAH&D informed the committee that the case is under examination with them
51.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED HQRXIMLAPPLY00005002AM24	07.03.2024	1200.0 NOS Mice - B6SJL- Tg(APPSwFILon, PSEN1*M146L*L 286V)6799Vas/M mjax, Hemizygous for Tg	1061900	Comments sought from DAH&D on 08.03.2024 DAH&D informed the committee that the case is under examination with them
Part 2 D/o AH&D and MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
52.	VIVO BIO TECH LIMITED HQRXIMLAPPLY00003079A M24	15.12.2023	120 Nos. MINI PIGS - MALE, MINI PIGS - FEMALE	1039100	Recommended by DAH&D vide OM dated 03.01.2024. Comments sought from MOEF(WL) on 18.12.2023 The committee decided to send reminder to the MOEF(WL). Reminder sent to the MoEF& (WL) on 15.02.2024. The committee decided to send a reminder to the firm.
53.	EXOTIC WORLD FISH AQUARIUM AND PETS SHOP HQRXIMLAPPLY00003111A M24	18.12.2023	120 Nos. ARA ARARAUNA BLUE AND GOLD MACAW,	1063200	Comments sought from AH&D on 19.12.2023 MoEF&CC (WL) vide email dated 26.12.2023 has sought information from the firm. Reminder sent on 11.03.2024. The committee decided to send final

			ARA CHLOPTERA RED AND GREEN MACAW etc.		reminder to the firm.
54.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00003420A M24	06.01.202 4	1172 NOS Reptiles (including snakes and turtles)	1062000, 01061900	Recommended by DAH&D vide OM dated 21.12.2023. Comments sought from MOEF(WL) on 08.01.2024. MoEF(WL) informed the committee that the case is under examination with them The committee decided to send reminder to the firm.
55.	HOBBYIST DEN EXOTIC PETS HQRXIMLAPPLY00003707A M24	23.01.202 4	47 NOS SCOTTISH HIGHLANDER CATTLE, LLAMA	01013020	Comments sought from AH&D on 24.01.2024 Comments sought from MoEF&CC (WL) on 24.01.2024 MoEF&CC (WL) informed the committee that the case is under examination with them
56.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00003795A M24	30.01.202 4	197 NOS Reptiles (including snakes and turtles)	01062000	Recommended by DAH&D vide OM dated 02.02.2024. Comments sought from MoEF&CC (WL) on 30.01.2024 The committee decided to send reminder to the firm.
57.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003844A M24	01.02.202 4	42 NOS Bearded saki (Chiropotes chiropotes) (M:F:U: 2:2:0) etc.	01061100, 01069000, 01063200	Recommended by DAH&D vide OM dated 08.02.2024. Recommended for 26 nos. by MoEF&CC (WL) vide OM dated 27.02.2024. The committee decided to recommend the case for 26 Nos. of animals for the approval of competent authority.
58.	GREENS ZOOLOGICAL, RESCUE AND	06.02.202 4	4 NOS Western Lowland	01062000	Comments sought from AH&D on 06.02.2024

	REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003919A M24		Gorilla (Gorilla gorilla) (M:F:U: 1:3:0)		Comments sought from MoEF&CC (WL) on 06.02.2024 MoEF&CC (WL) informed the committee that the case is under examination with them The committee decided to send reminder to the firm.
59.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003949A M24	07.02.2024	150.0 NOS CARIBBEAN FLAMINGO (Phoenicopterus ruber) (M:F:U: 75:75:0)	01063100	Recommended by DAH&D vide OM dated 09.02.2024. Recommended by MoEF&CC (WL) vide OM dated 09.02.2024 The committee decided to recommend the case of animals for the approval of competent authority.
60.	SURESH KRISHNA HQRXIMLAPPLY00002746A M24	25.11.2023	2 Nos. Sand Tortoise-Gopherus Agassizii	01061900	Recommended by DAH&D vide OM dated 15.01.2024. Comments sought from MoEF&CC (WL) on 22.02.2024 MoEF&CC (WL) informed the committee that that details have been sought from the applicant. The committee decided to send reminder to the firm.
61.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00004243A M24	20.02.2024	284.0 NO BONOBO (PAN PANISCUS) (M:F:U: 0:1:0), NICOBAR PIGEON (CALOENAS NICOBARICA) (M:F:U: 35:40:0) etc.	01061100, 01063900	Recommended by DAH&D vide OM dated 22.02.2024. Recommended for 201 nos. by MoEF&CC (WL) vide OM dated 23.02.2024. The committee decided to recommend the case for 201 Nos. of animals for the approval of competent authority.
62.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00004231A M24	19.02.2024	136.0 NO Forest Cobra (Naja melanoleuca) (M:F:U: 1:1:0), etc.	1062000	Recommended by DAH&D vide OM dated 22.02.2024. Recommended for 87 nos. by MoEF&CC (WL) vide OM dated 23.02.2024. The committee decided to recommend the case for 87 Nos. of animals for the approval of competent

					authority.
63.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00004640A M24	22.02.2024	7 NO Dusky Langur (Trachypithecus obscurus) (M:F:U: 2:2:0) etc.	1061100	Recommended by DAH&D vide OM dated 27.02.2024. Recommended for 4 nos. by MoEF&CC (WL) vide OM dated 27.02.2024 The committee decided to recommend the case for 4 Nos. of animals for the approval of competent authority.
64.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00004788A M24	23.02.2024	20 NOS Gang-gang cockatoo (Callocephalon fimbriatum) (M:F:U: 5:5:0) etc.	1063200	Recommended by DAH&D vide OM dated 27.02.2024. Recommended for 18 nos. by MoEF&CC (WL) vide OM dated 27.02.2024. The committee decided to recommend the case for 18 Nos. of animals for the approval of competent authority.
65.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00004826A M24	27.02.2024	4 NOS Chimpanzee (Pan troglodytes) (M:F:U: 2:2:0)	1061100	Recommended by DAH&D vide OM dated 26.02.2024. Comments sought from MoEF&CC (WL) on 27.02.2024 The committee decided to send reminder to the firm.
66.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00004825A M24	27.02.2024	13 NOS Black and White Ruffed Lemur (Varecia variegata) (M:F:U: 6:2:0) etc.	1061100	Recommended by DAH&D vide OM dated 29.02.2024. Recommended by MoEF&CC (WL) vide OM dated 19.03.2024. The committee decided to recommend the case of animals for the approval of competent authority.
Part 3 MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
67.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00003511A	11.01.2024	1 SET Tranquilizing Gun (Dart Gun) with 13mm barrel-	93040000	Comments received from MoEF&CC (WL) vide OM dated 02.02.2024 The committee decided to call for a valid Arms Licences for supply to given entity. DL issued on

	M24		cleaning se, breach loading with all accessories		07.03.2024. Committee decided to examine the matter on file on response.
68.	A & S CREATIONS HQRXIMLAPPLY00003603A M24	17.01.2024	2 NOS Vectronics " Vertex Plus GPS Collar" with standard accessories	85269190	Comments sought from MoEF&CC (WL) on 18.01.2024 MoEF&CC (WL) informed the committee that the case is under examination with them
69.	A & S CREATIONS HQRXIMLAPPLY00003720A M24	24.01.2024	2 NOS ATS R1930 Tag with standard accessories	85269190	Recommended by MoEF&CC (WL) vide OM dated 23.02.2024. The committee decided to approve the case for supply to Silviculturist Sal Region, Haldwani, Nainital Uttarakhand subject to the conditions mentioned in the MoEF&CC(WL) OM dated 23.02.2024.
70.	ACHALA HEALTH SERVICES PRIVATE LIMITED HQRXIMLAPPLY00003838A M24	31.01.2024	14 NOS RTLS Anchor and Tags used to detect patient fall and accidents in indoor healthcare center	85269190	Comments sought from MoEF&CC (WL) on 02.02.2024 MoEF&CC (WL) informed the said imports are not for wildlife services. Committee decided to seek details of end use from the applicant along with End User Certificate.
71.	ACHALA IT SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00003839A M24	31.01.2024	15 NOS Blueiot RTLS Anchor etc.	85269190	Comments sought from MoEF&CC (WL) on 02.02.2024 MoEF&CC (WL) informed the said imports are not for wildlife services. Committee decided to seek details of end use from the applicant along with End User Certificate.
72.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00004098A M24	16.02.2024	1 SET Tranquilizer G.U.T. 50 Universal with all accessories	93040000	Recommended by MoEF&CC (WL) vide OM dated 26.02.2024 The committee decided to approve the case for supply to Deputy conservator of Forest Shahapur, Maharashtra, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 26.02.2024.

73.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00004117A M24	17.02.2024	8.0 SET Pneu-Dart Model 389 Cartridge-Fired Projector (Camouflage) with all accessories, Projector Charge 3C22 Green and ect	93040000	Recommended by MoEF&CC (WL) vide OM dated 26.02.2024 The committee decided to approve the case for supply to Wildlife Institute of India, Dehradun, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 26.02.2024.
74.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00004763A M24	23.02.2024	2.0 SET Power Projector Model No. RD706 with all accessories, Cartridge Projector Mod 60N without Equipment with all accessories	93040000	Recommended by MoEF&CC (WL) vide OM dated 01.03.2024 The committee decided to approve the case for supply to Divisional Forest Officer, (Wildlife) Ranchi, Jharkhand, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 01.03.2024.
75.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00004896A M24	29.02.2024	2 SET Pneudart X-Calibre stock and action with all accessories	93040000	Recommended by MoEF&CC (WL) vide OM dated 05.03.2024 The committee decided to approve the case for supply to District Forest Officer, Chittoor, Andhra Pradesh, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 05.03.2024.
76.	HI TECH ADVANCE PRODUCTS, HQRXIMLAPPLY00004940A M24	04.03.2024	50 PCS JMSP11B25 Co2 dart projector Take Down model with DANiJECT scope 1.75-4x32 Long 11mm rifled barre	93040000	Recommended by MoEF&CC (WL) vide OM dated 10.03.2024. The committee decided to approve the case for supply to RESQ Charitable Trust, Pune Maharashtra and DFO, Sivallik Forest Division Sharanpur, UP, DCF Kolhapur, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 10.03.2024.
77.	BIOHAB INC	06.03.2024	5 SET	93040000	Recommended by MoEF&CC (WL) vide OM dated

	HQRXIMLAPPLY00004976A M24	4	Veterinary Equipment/Tranq uilizer Equipment & Accessories- X-Caliber, No.4, X-2 Projector, No.1,		10.03.2024. The committee decided to approve the case for supply to Deputy Forest Officer, Maharashtra, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 10.03.2024.
78.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00004973A M24	06.03.202 4	1 SET Tranquilizing gun (GUT 50) with all accessories	93040000	Recommended by MoEF&CC (WL) vide OM dated 10.03.2024. The committee decided to approve the case for supply Conservator of Forest and Field Director Pench Tiger Reserve Maharashtra, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 10.03.2024.
Part 4 D/o Fisheries					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
79.	PETPLAZA HQRXIMLAPPLY00001643A M24	1.9.2023	1000 NOS ORNAMENTAL AQUATIC FISH	3011100	Comments sought from Dept of Fisheries on 4.9.2023 D/o Fisheries vide email dated 13.10.2023 has sought information from the firm. DL issued on 18.10.2023. Committee decided to issue a final reminder to the applicant. Reminder sent to the firm on 11.01.2024, 25.02.2024 & 11.03.2024. Committee decided to reject the application as no response has been received till date.
80.	GUNJAN JEWELS PRIVATE LIMITED HQRXIMLAPPLY00003804A M24	30.01.202 4	10000 UNT Mother of Pearl Carvings	96019020	Comments received from the Dept of Fisheries on 26.02.2024. Comments sought from MoEF&CC (WL) on 20.03.2024 MoEF&CC (WL) informed the committee that the case is under examination with them.
81.	MARINE WORLD AQUARIUM HQRXIMLAPPLY00003803A	30.01.202 4	42000 NOS Ornamental fish :- - Other	3011900	Comments received from D/o Fisheries vide OM dated 26.02.2024. The committee decided to examine the case on file

	M24				for the approval of competent authority.
82.	THE COLORS HQRXIMLAPPLY00003881A M24	02.02.2024	159500 NOS Ornamental Fish:	3011000	Comments received from D/o Fisheries vide OM dated 26.02.2024. The committee decided to examine the case on file for the approval of competent authority.
83.	K2 AQUACULTURE PRIVATE LIMITED HQRXIMLAPPLY00003954A M24	07.02.2024	6650000 NOS Eyed Ova Rainbow Trout Fish	3039110	Comments sought from Dept of Fisheries on 08.02.2024 Dept of Fisheries informed the committee that the case is under examination with them
84.	PETPLAZA HQRXIMLAPPLY00004041A M24	13.02.2024	920000 NOS Ornamental fish :- - Other	3011900	Comments received from D/o Fisheries vide OM dated 26.02.2024. The committee decided to examine the case on file for the approval of competent authority.
85.	Sams Discus India HQRXIMLAPPLY00004078A M24	15.02.2024	460000 NOS Ornamental Fish:	3011000	Comments sought from Dept of Fisheries on 16.02.2024
86.	RIDAAN INDIA INTERNATIONAL HQRXIMLAPPLY00004818A M24	26.02.2024	1293000 NOS Ornamental fish :- - Freshwater	3011100	Comments sought from Dept of Fisheries on 26.02.2024
87.	P&P FISH FACTORY INDIA HQRXIMLAPPLY00004807A M24	26.02.2024	879996 NOS ANGEL FISH - PTEROPHYLLU M SCALARE, BLACK GHOST - APTERONOTUS ALBIFRONS etc.	3019900	Comments sought from Dept of Fisheries on 26.02.2024
Part 5	DRDO				
Sl. No.	Name of the applicant (M/s.)	Date of	Item for import	ITC (HS)	Status

	&HQ File No.	receipt		Code)	
88.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00003499A M24	11.01.2024	8 NOS 6x50 Equinoz Z2	90058090	Comments sought from DRDO on 12.01.2024 DRDO vide email dated 12.01.2024 has sought information from the firm. DL issued on 22.01.2024. Reminder sent to the applicant on 12.02.2024. Final Reminder sent on 11.03.2024. Committee decided to reject the application as no response has been received till date.
89.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00003465A M24	10.01.2024	8 NOS 6x50 Equinoz Z2	90058090	Recommended by DRDO vide email dated 23.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DRDO vide email dated 23.02.2024.
90.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00003541A M24	12.01.2024	1 NOS 6x50 Equinoz Z2	90058090	Comments sought from DRDO on 15.01.2024 DRDO vide email dated 15.01.2024 has sought information from the firm. DL issued on 15.01.2024 and reminder sent on 22.02.2024. Committee decided to send a reminder to the applicant. Reminder sent on 11.03.2024. DRDO informed the committee that the case is under examination with them
91.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00003941A M24	07.02.2024	1.0 NOS FASTCAM Nova S9 Type 900K-M-32GB HIGH SPEED CAMERA AND ACCESSORIES	85258100	Recommended by DRDO vide email dated 27.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DRDO vide email dated 27.02.2024.
92.	KEYSOL TECHNOLOGIES (OPC) PRIVATE LIMITED HQRXIMLAPPLY00004899A M24	29.02.2024	100 NOS Hanium sheets and foils, molybnum/ rhenium sheets, tungsten rhenium sheets	81123900	Comments sought from DRDO on 01.03.2024 DRDO informed the committee that the case is under examination with them

Part 6 M/o Heavy Industries					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
93.	GE OIL & GAS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002626A M24	21.11.2023	5115 NOS LINER (Parts of the Turbine Machinery) etc.	84069000	Comments sought from MHI on 07.12.2023 MHI informed the committee that the case is under examination with them. M/o MHI vide OM dated 14.03.2024 has sought technical specifications from the firm. DL issued on 14.03.2024.
Part 7 M/o EF&CC					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
94.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00002395A M24	4.11.2023	8000MTS OMGRIT COPPER SLAG	26203090	Comments sought from M/o Mines on 06.11.2023. M/o Mines vide OM dated 29.12.2023 has suggested to seek NOC from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC(HSMD). Comments sought from MoEF&CC(HSMD) on 12.02.2024. Committee decided to call for a suitable NOC directly from the applicants.
95.	INDIAN EXPORT AND IMPORT HQRXIMLAPPLY00003225A M24	23.12.2023	172.5 KGA HG RED ANTIMONIO	28521000	Comments sought from M/o Mines on 27.12.2023. The committee decided to seek comments from MoEF&CC. Comments sought from MoEF&CC(HSMD) on 12.02.2024. Committee decided to call for a suitable NOC directly from the applicants.
Part 8 M/o P&NG					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
96.	SOLE BLOOM PRIVATE LIMITED HQRXIMLAPPLY00002157A M24	18.10.2023	5000 MTS HYDROCARBON SOLVENT (125/140)	027101920 , 027101990	Comments sought from P&NG on 19.10.2023 M/o P&NG informed the committee that the case is under examination with them. The committee decided to close the application as no reply was received from the applicant.

97.	BOSCH LIMITED HQRXIMLAPPLY00002330A M24	31-10-2023	16000LTR Diesel, EURO-6 Cert Fuel B7,Diesel fuel EN 590 etc.	027101944	Recommended by M/o P&NG vide OM dated 11.03.2024 The committee decided to examine the case on file for the approval of competent authority.
98.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00003236A M24	23.12.2023	2712.0 KGS DIESEL - Diesel Fuel EN 590, ArcticTab. 2b, Cl. 4, DIESEL - CEC Legislative Fuel RF-06-08 B5 (EUROV Diesel) and DIESEL - Diesel Test Fuel 2-D (HC) CFR 86.113-07(B)(2)	27101944	Comments sought from P&NG on 27.12.2023 M/o P&NG informed the committee that the case is under examination with them
99.	JCB INDIA LIMITED HQRXIMLAPPLY00003196A M24	20.12.2023	106074 KGS Diesel Fuel EN 590, Arctic Tab. 2b, Cl. 4	27101944	Recommended by M/o P&NG vide OM dated 29.02.2024 The committee decided to examine the case on file for the approval of competent authority.
100.	PARASNATH ORGANICS PRIVATE LIMITED HQRXIMLAPPLY00002969A M24	09.12.2023	15000 MTS PETROLEUM HYDROCARBO N SOLVENT 125/240	27101920	Comments sought from P&NG on 11.12.2023 M/o P&NG vide email dated 14.12.2023 has sought technical specifications from the firm. Committee decided to send a reminder to the applicant. Reply received and sent to the P&NG on 12.02.2024. M/o P&NG informed the committee that the case is under examination with them
101.	SATGURU THINNERS HQRXIMLAPPLY00002976A M24	9.12.2023	27750 MTS Petroleum Hydrocarbon	27101920	Comments sought from P&NG on 12.12.2023 M/o P&NG vide email dated 14.12.2023 has sought technical specifications from the firm.

			Solvent 125/240		Committee decided to send a reminder to the applicant. Reply received and sent to the P&NG on 12.02.2024. M/o P&NG informed the committee that the case is under examination with them
102.	MICHELIN INDIA PRIVATE LIMITED HQRXIMLAPPLY00003075A M24	15.12.2023	200 MTS SOLANE 100-155K	27101290	Comments sought from P&NG on 18.12.2023 M/o P&NG vide email dated 19.12.2023 has sought technical specifications from the firm. Committee decided to send a reminder to the applicant. Reminder sent to the firm on 12.02.2024. M/o P&NG informed the committee that the case is under examination with them
103.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00003874A M24	01.02.2024	860 KGS DIESEL - CEC-RF-06-08 B5 (EURO 5 Diesel Fuel)	27102010	Comments sought from P&NG on 06.02.2024 M/o P&NG informed the committee that the case is under examination with them
104.	MAHINDRA AND MAHINDRA LIMITED HQRXIMLAPPLY00003972A M24	08.02.2024	111676 KGS DIESEL - CEC Legislative Fuel RF-03-A-84 (EURO II Diesel)	27102010, 27101241	Comments sought from P&NG on 09.02.2024 M/o P&NG informed the committee that the case is under examination with them
105.	KOHLER POWER INDIA PRIVATE LIMITED HQRXIMLAPPLY00004017A M24	12.02.2024	1800 KGS Diesel Test Fuel 2-D (HC) CFR 86.113-07(B)(2)	27102020	Comments sought from P&NG on 13.02.2024 M/o P&NG informed the committee that the case is under examination with them
106.	CEASEFIRE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00004183A M24	19.02.2024	40000.0 KGS HCFC-123 (2,2-DICHLORO-1,1,1-TRIFLUOROETHANE)	29037200	Comments sought from P&NG on 20.02.2024 P&NG vide email dated 23.02.2024 has stated that the subject item falls under Chapter-29 of Import Policy and does not pertain to MoP&NG. The committee decided to seek comments from MoEF&CC (OC).
107.	PON PURE CHEMICAL	26.02.2024	2000 MTS	27101290	Comments sought from P&NG on 27.02.2024

	INDIA PRIVATE LIMITED HQRXIMLAPPLY00004829A M24	4	ISOPAR G,ISOPAR H		M/o P&NG informed the committee that the case is under examination with them
108.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00004828A M24	27.02.202 4	1000 MTS EXXSOL D60	27101290	Comments sought from P&NG on 27.02.2024 M/o P&NG informed the committee that the case is under examination with them
Part 9 DoT and M/o Civil Aviation					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
109.	INDIAN INSTITUTE OF TECHNOLOGY-BOMBAY HQRXIMLAPPLY00001146A M24	12.7.2023	1 NOS [SF200004AA] eBee Series Radio tracker (receiver & transmitter)	85261000	Comments sought from DoT on 12.7.2023. DoT vide email dated 22.08.2023 has sought information from the firm. Reminder issued on 22.09.2023 Recommended by DGCA vide email dated 24.08.2023.
110.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00001419A M24	10.8.2023	1 SET Technical Kit	85269110	Comments sought from DOT On 11.8.2023DoT vide email dated 21.02.204 has inform that they not pertains to WPC wing as equipment is a non-radio frequency equipment. Recommended by DGCA vide email dated 15.11.2023. Committee decided to approve the application subject to the comments from DGCA.
111.	FIAT INDIA AUTOMOBILES PRIVATE LIMITED HQRXIMLAPPLY00001744A M24	14.9.2023	500 NOS Control Module – Radar & Camera	85269190	Recommended by DoT vide email dated 18.10.2023. Comments sought from DGCA on 15.9.2023 DGCA informed the committee that the case is under examination with them
112.	BLUE HORIZONS STRATEGIC ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002077A M24	14.10.202 3	920 NOS Inertial Measurement Unit, WIFI Antenna etc.	90142000, 85291029	Comments sought from DoT on 18.10.2023 DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. Committee decided to issue a final reminder to the applicant.

					Comments sought from DGCA on 18.10.2023 DGCA informed the committee that the case is under examination with them
113.	AZISTA BST AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00002361A M24	2.11.2023	10 UNT FSSA 110 Fine sun Sensor Assembly Engineering Model, GPS 110 Engineering Model etc.	88026000	Comments sought from DOT on 03.11.2023 DoT vide email dated 01.12.2023 has sought information from the firm. DL issued on 05.12.2023. DoT vide email dated 21.02.2024 has sought import license from RLO, Chennai. DL issued on 22.02.2024. Comments sought from DGCA on 03.11.2023 DoT vide email dated 18.01.2024 has sought information from the firm.
114.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00001843A M24	22.9.2023	1 PCS Nauticast B2 AtoN Set Type3 Aton Set incl. cables, GPS- and VHF- Antenna, Software, Documentation	85269190	Comments sought from DoT on 3.10.2023. Committee decided to issue a reminder to DoT. Reminder sent to the DoT on 14.11.2023. DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. DoT vide email dated 21.02.2024 has sought import license from RLO, Chennai.
115.	NTT DATA INFORMATION PROCESSING SERVICESPRIVATE LIMITED HQRXIMLAPPLY00000501A M24	5.6.2023	305 NOS CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH, 4G DRAM, IP8) S/n. FGL224430PB	8517699	Committee decided to refer the case to DoT. Comments sought from DoT on 17.10.2023. DoT vide email dated 18.10.2023 has sought information from the firm. DL issued on 18.10.2023. Committee decided to issue a final reminder to the applicant. Reply received from firm and sent to the Dot on 13.02.2024. DoT vide email dated 21.02.2024 has sought information from the firm. DL issued on 22.02.2024.
116.	WERYWIN DEFENCE PRIVATE LIMITED HQRXIMLAPPLY00002649A M24	22.11.2023	1 PCS Radar for Ammunition Velocity Measurement - Mylabradar, USA	85261000	Comments sought from DoT on 22.11.2023 DoT vide email dated 01.12.2023 has sought information from the firm. DL issued on 05.12.2023. Committee decided to issue a

					reminder to the applicant. Reminder sent on 19.01.2024 & 30.02.2024.
117.	PIXXELSPACE INDIA PRIVATE LIMITED HQRXIMLAPPLY00002862A M24	04.12.2023	7 NOS PROPULSION SYSTEM	88026000	Comments sought from DoT on 05.12.2023 DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 14.02.2024. Committee decided to issue a final reminder to the applicant. Comments sought from DGCA on 05.12.2023
118.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002945A M24	06.12.2023	1 NOS ANTENNAS	88073000	Comments sought from DoT on 08.12.2023 DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 15.02.2024. Committee decided to issue a final reminder to the applicant. Comments sought from DGCA on 08.12.2023
119.	ADANI-ELBIT ADVANCED SYSTEMS INDIA LIMITED HQRXIMLAPPLY00003038A M24	14.12.2023	1No. COMPASS Ver 3	88073000	Comments sought from DoT on 14.12.2023 DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 15.02.2024 Comments sought from DGCA on 14.12.2023
120.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003264A M24	27.12.2023	26400 NOS UNIT ASSY-RR CORNER RADAR-LH , RH (Model No: SRR30SB)	85261000	Comments sought from DoT on 27.12.2023 Comments sought from DGCA on 27.12.2023
121.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003263A M24	27.12.2023	85200 NOS UNIT ASSY FR RADAR (Model No: MRR35)	85261000	Comments sought from DoT on 27.12.2023 Comments sought from DGCA on 27.12.2023



122.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003261A M24	27.12.2023	6800 NOS UNIT ASSY-RR CORNER RADAR-LH,RH (Model No: MAR120)	85261000	Comments sought from DoT on 27.12.2023
					Comments sought from DGCA on 27.12.2023
123.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003260A M24	27.12.2023	288000 NOS UNIT ASSY-RR CORNER RADAR,LH,RH(MODEL: 2H5TR)	85261000	Comments sought from DoT on 27.12.2023
					Comments sought from DGCA on 27.12.2023
124.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003285A M24	27.12.2023	2400 NOS UNIT ASSY-FR RADAR (Model No: MRR30)	85261000	Comments sought from DoT on 28.12.2023
					Comments sought from DGCA on 28.12.2023
125.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003283A M24	27.12.2023	1000 NOS UNIT ASSY-FR RADAR (Model No: MAR320)	85261000	Comments sought from DoT on 28.12.2023
					Comments sought from DGCA on 28.12.2023
126.	NAVICOM TECHNOLOGY INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00003388A M24	04.01.2024	1 NOS Radar apparatus	85261000	Comments sought from DoT on 09.01.2024
					Recommended by DGCA vide email dated 16.01.2024. The committee noted that the purpose of Import is for "Trading". Accordingly, the committee decided to seek clarification regarding purpose of import from the applicant. DL issued on 13.02.2024. Committee decided to issue a final reminder to the applicant.

127.	CUMMINS TECHNOLOGIES INDIA PRIVATE LIMITED HQRXIMLAPPLY00003645A M24	19.01.2024	1 Prototype Transmission Part no. TA- H08-095841Serial no. Z0038608	NO Used	87089900	Recommended by MHI vide OM dated 06.03.2024. The committee decided to approve the case subject to the conditions mentioned in the MHI OM dated 06.03.2024.
128.	SNV AVIATION PRIVATE LIMITED HQRXIMLAPPLY00003648A M24	19.01.2024	15 HONEYWELL WEATHER RADAR TRANSMITTER/RECEIVER MODEL - RDR-4000 (PART NUMBER - 930- 2000-010	NOS	85269190	Comments sought from DoT on 22.01.2024 DoT vide email dated 22.01.2024 has sought information from the firm. DL issued on 22.01.2024. Reply received from the firm and sent to the DoT on 07.03.2024. Recommended by DGCA vide email dated 07.03.2024.
129.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00003786A M24	29.01.2024	7 Dual Non-Directional Beacon (NDB) with Accessories	SET	85269140	Recommended by DoT vide email dated 13.02.2024. Recommended by DGCA vide OM dated 07.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DoT letter dated 13.02.2024 and DGCA email dated 07.02.2024
130.	ADVISER CIVIL AVIATION HARYANA HQRXIMLAPPLY00003822A M24	31.01.2024	1 MBB-BK117D-3 (H 145D-3) HELICOPTER	NO	88021100	Comments sought from DoT on 01.02.2024 Recommended by DGCA vide email dated 11.03.2024.
131.	APTIV COMPONENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00004034A M24	12.02.2024	10150858 Common Choke	NOS	85480000	Comments sought from DoT on 15.02.2024 DoT vide email dated 21.02.2024 has sought information from the firm. DL issued on 22.02.2024. Comments sought from DGCA on 15.02.2024
132.	NAVICOM TECHNOLOGY INTERNATIONAL PRIVATE LIMITED	15.02.2024	7 QUANTUM Q24D 18"	NOS	85261000	Comments sought from DoT on 16.02.2024 DoT vide email dated 21.02.2024 has sought information from the firm. DL issued on

	HQRXIMLAPPLY00004081A M24				22.02.2024. Recommended by DGCA vide email dated 07.03.2024.
133.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00004958A M24	04.03.202 4	1 NO RU7-RO Assembly -04 Nos.	85261000	Recommended by DoT vide email dated 13.02.2024. Recommended by DGCA vide email dated 11.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DoT letter dated 13.02.2024 and DGCA email dated 11.03.2024.
Part 10 M/o Civil Aviation					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
134.	GARUDA AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00001432A M24	11.8.2023	1 NOS B-25 Multi-functional hybrid unmanned aerial vehicle	88069400	Comments sought from MoCA on 11.08.2023. MoCA vide email dated 14.08.2023 has sought information from the firm. Reply received from the applicant has been forwarded to MoCA for further consideration. Comments sought from DGCA on 13.02.2024.
Part 11 Department of Agriculture, Cooperation and Farmers' Welfare					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
135.	HIRAVIDHYA GLOBAL SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00002937A M24	07.12.202 3	2 NOS Mini Tiller Model G900	84328020	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 8.12.2023.
136.	M/S LEMKEN INDIA AGRO EQUIPMENT PRIVATE LIMITED HQRXIMLAPPLY00002009A M24	9.10.2023	194 MTS of "Seed Meter Housing, Seed Gear (Combination of Three Gear and Lock)	84329090	Comments sought from D/o Agriculture, and Farmers' Welfare on 13.12.2023.

137.	HIRAVIDHYA GLOBAL SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00002937A M24	07.12.2023	2 NOS Mini Tiller Model G900	84328020	Comments sought from D/o Agriculture, and Farmers' Welfare on 8.12.2023
138.	CHIRAG CORPORATION HQRXIMLAPPLY00004005A M24	10.02.2024	292 SET COMPONENTS OF POWER TILLER (ROTARY TILLER) - GEARBOX (TRANSMISSION)	84329090	Comments received from D/o Agriculture, and Farmers' Welfare vide email dated 06.03.2024. The committee decided to examine the application on file.
Part 12 MeitY					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
139.	MARVELL INDIA PRIVATE LIMITED HQRXIMLAPPLY00004893A M24	29.02.2024	97.0 NOS (Old and used) Server, Model: HP ProLiant ML150, (Old and used) Server, Model: DL380G6, (Old and used) Server,	84715000	Comments sought from Meity on 08.03.2024 MeiTY informed the committee that the case is under examination with them
140.	MARVELL INDIA PRIVATE LIMITED HQRXIMLAPPLY00004892A M24	29.02.2024	4.0 NOS HW0442-000 (Old & used) Synopsys HAPS-80 Solution S104 -1 HW System, (S/N - H398252), HS: 8473300000, HW0442-000 (Old & used)	84713090	Comments sought from Meity on 08.03.2024 MeiTY informed the committee that the case is under examination with them
Part 13 PESO					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
141.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY00001611A M24	28.8.2023	60000 KGS SB-510 Propellant	36010090	Recommended by PESO vide letter dated 07.03.2024. The committee decided to examine the case on file for the approval of competent

					authority.
142.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY00002048A M24	13.10.2023	96000 KGS PROPELLANT CBC102	36010010	Comments sought from PESO on 13.10.2023 PESO vide OM dated 25.10.2023 has sought information from the firm. The Committee decided to issue a reminder to the applicant. Firm has sent the reply to the PESO on 08.02.2024. PESO informed the committee that the case is under examination with them.
143.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY00002425A M24	6.11.2023	60000 KGS PB Clermont TAC Spherical Powder	36010090	Recommended by PESO vide letter dated 07.03.2024. The committee decided to examine the case on file for the approval of competent authority.
144.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY00002234A M24	25.10..2023	100008000 Nos. INN.SMALL RIFLE MAGN (ALV.150) (PART NO. 08043500) , INN.LARGE RIFLE (ALV.150) (PART NO. 08055100)	36033000	Recommended by PESO vide letter dated 08.03.2024. The committee decided to examine the case on file for the approval of competent authority.
145.	ZEN TECHNOLOGIES LIMITED HQRXIMLAPPLY00000424A M23	13.2.2023	75 KGS NITROCELLULOSE SMOKELESS POWDER, LARGE RIFLE PRIMERS (BOXER TYPE) ETC.	36010090 36030031 36010020 36030039 39121140 39129090	The committee decided to call for the Arms Manufacturing Licence. Committee also decided to refer the matter to PESO for comments. Comments sought from PESO on 15.01.2024 PESO vide OM dated 21.02.2024 has sought information from the firm. DL issued on 18.03.2024.
146.	SUKHDEV TECHNO INDIA LLP HQRXIMLAPPLY00003771A M24	27.01.2024	6500 PCS LALIZAS Hand Flare ASTROS, SOLAS/MED/USCG, Red etc.	36049010	Recommended by PESO vide letter dated 14.03.2024. The committee decided to examine the case on file for the approval of competent

					authority.
147.	PREMIER EXPLOSIVES LIMITED HQRXIMLAPPLY00003950A M24	07.02.2024	554000.0 NOS 26 MM IR FLARES (PART NO.09113-10111-101), 50 MM IR FLARES (Part No.09131-10211-101)	36049090	Comments sought from PESO on 07.02.2023 PESO vide OM dated 04.03.2024 has sought information from the firm.
148.	SALVO INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00004062A M24	14.02.2024	200 MTS Trinitrotoluene (TNT)	36020090	Recommended by PESO vide letter dated 15.03.2024. The committee decided to examine the case on file for the approval of competent authority.
149.	SCHLUMBERGER ASIA SERVICES LIMITED HQRXIMLAPPLY00004077A M24	15.02.2024	639465 NOS H447497 - CHARGE, POWERJET 4505, HMX	36036000	Recommended by PESO vide letter dated 14.03.2024. The committee decided to examine the case on file for the approval of competent authority.
150.	HLS ASIA LIMITED HQRXIMLAPPLY00004765A M24	22.02.2024	288690.0 NOS PART NO 100004189, LOAD ASSY-CORE GUN-LOW TEMP- 450, UN0278, CLASS 1.4C, (Shaped Charges), PART NO. 100004190, LOAD ASSY- CORE GUN-LOW TEMP- 500, UN0278, CLASS 1.4C, (Shaped Charges) and ect	36020090	Comments sought from PESO on 23.02.2024
151.	M/S PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY00002236A M24	25.10.2023	114000000 nos. INN.SMALL RIFLE MAGN(ALV.150) (ITEM NUMBER: 08043500)	36033000	Recommended by PESO vide letter dated 04.03.2024. The committee decided to examine the case on file for the approval of competent authority.
Part 14	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

152.	INDIA SALES INTERNATIONAL HQRXIMLAPPLY00002161A M24	20.10.2023	9000Kgs Santalum Album	44039922	Comments sought from MOEF&C(SU Divn) on 20.10.2023 MoEF&CC(SU) Division informed the committee that the case is under examination with them
153.	AKSHAY INTERNATIONAL HQRXIMLAPPLY00002191A M24	21.10.2023	95 MTS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 25.10.2023 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. Committee decided to send a reminder to the applicant. Reminder sent on 11.03.2024. Committee decided to send a final reminder to the applicant.
154.	AURASHINE ESSENTIALS PRIVATE LIMITED HQRXIMLAPPLY00002318A M24	30.10.2023	900MTS SANDAL WOOD/SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 30.10.2023. MoEF&CC(SU) Division vide OM dated 16.01.2024 has sought information from the firm. Letter issued to the firm on 16.01.2024. Reminder sent on 11.03.2024. The committee decided to send a final reminder to the firm.
155.	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED HQRXIMLAPPLY00003047A M24	14.12.2023	173071.792 KGS RED SANDERS WOOD SEIZED BY GOVERNMENT OF NEPAL	44039918	Recommended by MoEF&CC (SU Div) vide letter dated 06.03.2024. The committee decided to examine the case on file for the approval of competent authority.
156.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY00003163A M24	20.12.2023	100000 Kgs SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 21.12.2023 MoEF&CC(SU) Division informed the committee that the case is under examination with them.
157.	SANGAM INDUSTRIES HQRXIMLAPPLY00003284A M24	27.12.2023	9500 KGS SANDAL WOOD (SANTALUM ALBUM) CHIPS AND POWDER	44039990	Comments sought from MOEF&C(SU Divn) on 28.12.2023 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. DL issued on 09.01.2024. MoEF&CC(SU) Division vide OM dated

					21.02.2024 has sought information from the firm. DL issued on 21.02.2024. Committee decided to send a reminder to the applicant. Reminder sent on 11.03.2024. The committee decided to close the application till further inputs are received in the matter.
158.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY00003358A M24	02.01.2024	17000 KGS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 03.01.2024 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. DL issued on 09.01.2024. Committee decided to issue reminder to the applicant. Reply received from the firm and sent to the MoEF&CC(SU) Division on 13.02.2024. MoEF&CC(SU) Division informed the committee that the case is under examination with them.
Part 15 MoEF&CC (OC)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
159.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001394A M24	8.8.2023	500000 KGS FREON 123 90.8KG/200LB DRM FRB Code:BI0081P	29037200	Comments sought from MoEF&CC(O) on 08.08.2023. MOEF&CC(OC) vide OM dated 11.01.2024 has sought information from the firm. Reminder sent on 13.02.2024. Committee decide to send close the application as no response has been received till date.
160.	SWASTIK SYNERGY ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002320A M24	20.10.2023	12000KGS HFC-227EA (1,1,1,2,3,3,3-heptafluoropropane)	29034600	Comments sought from MOEF(O) on 30.10.2023. MoEF&CC(O) vide OM dated 09.11.2023 has sought information from the firm. DL issued on 09.11.2023 Committee decided to issue reminder to the



					applicant. Reply received from the firm and sent to the MoEF&CC(O) on 13.02.2024.
161.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00002993A M24	12.12.2023	116.25 GMS 2-Chloro 1,1-Difluoroethylene (R-1122), 99% Pure Vinyl Fluoride (R-1141)	29034900	Comments sought from MOEF(OC) on 12.12.2023 MoEF (O) vide OM dated 04.01.2024 has sought information from the firm. DL issued on 18.01.2024.
162.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00002991A M24	12.12.2023	100 GMS 2-Chloro 1,1-Difluoroethylene (R-151)	29037900	Comments sought from MOEF(OC) on 12.12.2023 MoEF (O) vide OM dated 11.01.2024 has sought information from the firm
163.	YELLOWSTONE FINE CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00004030A M24	13.02.2024	1800 KGS Saturated fluorinated derivatives of acyclic hydrocarbons: - 1,1,1,3,3-Pentafluorobutane (HFC-365mfc) and 1,1,1,2,2,3,4,5,5,5-decafluoropentane (HFC-43-10mee)	29034800	Comments received from MOEF&CC (OC) vide letter dated 05.03.2024. The committee decided to examine the case on file.
164.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY00004024A M24	12.02.2024	25 kgs PERFLUOROOCTYL BROMIDE, 99% (1,1,1,3,3-Pentafluoropropane (HFC-245fa) and 1,1,2,2,3-Pentafluoropropa	29034700	Comments sought from MOEF(OC) on 13.02.2024 MoEF (O) vide OM dated 14.03.2024 has said that Perfluorooctyl Bromide does not fall under the category of Ozone cell the comments may be treated as Nil. Committee decided to seek clarification on end use of the given items from the applicant.
165.	CIPLA LIMITED HQRXIMLAPPLY00004413A M24	15.02.2024	15000.0 KGS PROPELLANT 134A (TETRAFLUORO ETHANE) (Zephex)	29034500	Comments sought from MOEF(OC) on 23.02.2024 MoEF&CC(OC) vide OM dated 05.03.2024 has sought information from the firm. DL issued on 05.03.2024.

166.	CIPLA LIMITED HQRXIMLAPPLY00004852A M24	15.02.2024	120000 KGS PROPELLANT 134A (TETRAFLUORO ETHANE) (Zephex)	29034500	Recommended by MOEF&CC (OC) vide letter dated 14.03.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 14.03.2024
167.	CIPLA LIMITED HQRXIMLAPPLY00004851A M24	15.02.2024	100000 KGS PROPELLANT 134A (TETRAFLUORO ETHANE) (Zephex)	29034500	Recommended by MOEF&CC (OC) vide letter dated 14.03.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 14.03.2024
168.	CIPLA LIMITED HQRXIMLAPPLY00004850A M24	15.02.2024	15000 KGS PROPELLANT 227 (HEPTAFLUORO PROPANE)	29034600	Recommended by MOEF&CC (OC) vide letter dated 14.03.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 14.03.2024
169.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY00004882A M24	29.02.2024	1752 KGS ZEPHEX 134A (1,1,1,2- Tetrafluoroethane (HFC- 134a))	29034500	Recommended by MOEF&CC (OC) vide letter dated 14.03.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 14.03.2024
170.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00004900A M24	01.03.2024	1000 MTS 1,1,1,2-Tetrafluoroethane "HFC-134a"	29034500	Comments received from MOEF&CC (OC) vide letter dated 14.03.2024. The committee decided to examine the case on file.
Part 16 D/o C&PC					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
171.	NORTH EAST BEVERAGES HQRXIMLAPPLY00002994A M24	12.12.2023	25000 LT R Ethyl alcohol and other spirits, denatured, of any strength	22072000	Comments sought from C&PC on 12.12.2023 C&PC vide OM dated 13.12.2023 has sought information from the firm. Reminder sent on 13.02.2024. Reminder sent on 11.03.2024.

					Committee decided to send close the application as no response has been received from the applicant.
172.	IVNA BIOENERGY PRIVATE LIMITED HQRXIMLAPPLY00003848A M24	31.01.2024	50000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 02.02.2024 C&PC vide OM dated 02.02.2024 has sought information from the firm and the reminder sent on 16.02.2024. Committee decided to send a reminder to the applicant.
173.	EXCEL INDUSTRIES LIMITED HQRXIMLAPPLY00003946A M24	07.02.2024	10000000 KGS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 07.02.2024 C&PC vide OM dated 08.02.2024 has sought information from the firm and the reminder sent on 16.02.2024. Reminder sent on 18.03.2024. Committee decided to send another reminder to the applicant.
174.	AMNEAL PHARMACEUTICALS PRIVATE LIMITED HQRXIMLAPPLY00004012A M24	12.02.2024	1 GMS OXYTOCIN	29339200	Comments sought from C&PC on 12.02.2024 D/o C&PC vide email dated 21.02.2024 has not concerned. The committee decided to seek comments from D/o Biotechnology. Comments sought from D/o Biotechnology on 11.03.2024
175.	ALCHEMIE FINECHEM PRIVATE LIMITED HQRXIMLAPPLY00004070A M24	13.02.2024	3500 MTS DEANTURED ETHYL ALCOHOL	22072000	Recommended by C&PC vide OM dated 12.03.2024. The committee decided to approve the case subject to the conditions mentioned in the D/o C&PC OM dated 12.03.2024 with validity up to 31.03.2025.
176.	ARCHIT LIFE SCIENCE LIMITED HQRXIMLAPPLY00004198A M24	19.02.2024	25000.0 MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Comments sought from C&PC on 20.02.2024 Committee decided to send a reminder to the applicant.
177.	IOL CHEMICALS AND PHARMACEUTICALS	21.02.2024	75000.0 MTS DENATURED ETHYL	22072000	Comments sought from C&PC on 23.02.2024 C&PC vide OM dated 05.03.2024 has sought

	LIMITED HQRXIMLAPPLY00004391A M24		ALCOHOL		information from the firm. Reply received from the firm and sent to the C&PC on 19.03.2024. C&PC informed the committee that the case is under examination with them.
178.	VARINDERA ORGANICS PRIVATE LIMITED HQRXIMLAPPLY00004784A M24	23.02.2024	7000 MTS DENATURED ETHYL ACETATE	22072000	Comments sought from C&PC on 27.02.2024 C&PC informed the committee that the case is under examination with them.
179.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00004805A M24	26.02.2024	5000 MTS Denatured Ethyl Alcohol	22072000	Comments sought from C&PC on 27.02.2024 C&PC vide OM dated 05.03.2024 has sought information from the firm Committee decided to send a reminder to the applicant.
180.	NISHANT ORGANICS PRIVATE LIMITED HQRXIMLAPPLY00004849A M24	28.02.2024	5000 MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Recommended for 3570MT by C&PC vide OM dated 12.03.2024. The committee decided to approve the case for 3570 MT subject to the conditions mentioned in the D/o C&PC OM dated 12.03.2024 with validity up to 31.03.2025.
181.	KIRAN ORGANIC INDUSTRIES HQRXIMLAPPLY00004963A M24	05.03.2024	5500 MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Comments sought from C&PC on 06.03.2024 C&PC vide OM dated 08.03.2024 has sought information from the firm Committee decided to send a reminder to the applicant.
182.	KHANDOBA BIOREFINERIES PRIVATE LIMITED HQRXIMLAPPLY00004966A M24	18.01.2024	20000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 06.03.2024 C&PC vide OM dated 06.03.2024 has sought information from the firm Committee decided to send a reminder to the applicant.
183.	GUJARAT NARMADA VALLEY FERTILIZERS & CHEMICALS LIMITED HQRXIMLAPPLY00004967A M24	06.03.2024	50000000 LTR DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 06.03.2024 C&PC vide OM dated 06.03.2024 has sought information from the firm Committee decided to send a reminder to the applicant.
184.	KLJ PETROPLAST LIMITED	07.03.2024	10000.0 MTS	22072000	Comments sought from C&PC on 08.03.2024

	HQRXIMLAPPLY00004992A M24	4	Denatured Ethyl Alcohol		Committee decided to send a reminder to the applicant.
Part 17	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
185.	ARCELOR MITTAL NIPPON STEEL INDIA LIMITED HQRXIMLAPPLY00001152A M24	12.7.2023	3,00,000 MTS Millscale	26190090	Comments sought from M/o Steel vide email dated 14.07.2023 M/o Steel vide OM dated 02.08.2023 has provided comments and requested DGFT to also consider other crucial aspects such as clearance from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC. Comments sought from MoEF&CC(HSMD) on 06.12.2023. Committee decided to call for a suitable NOC directly from the applicant.
186.	GREENZON RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00001851A M24	21.9.2023	1500 MTs of Electronic and Electrical Waste	85492900	Comments sought from MOEF(HSMD) on 06.11.2023. Committee decided to call for a suitable NOC directly from the applicant.
187.	Indian Institute of Science HQRXIMLAPPLY00002782A M24	29.11.2023	20 KGS Ti-6Al-2Sn-4Zr-2Mo, 45-106 Regulated Titanium Powder Part Number: TI6242MO 45-106	81082000	Comments sought from MOEF(HSMD) on 30.11.2023. Committee decided to call for a suitable NOC directly from the applicant.
188.	AGKEM IMPEX PRIVATE LIMITED HQRXIMLAPPLY00003052A M24	14.12.2023	50 KGS TITANIUM POWDER	81082000	Comments sought from MOEF(HSMD) on 15.12.2023. Committee decided to call for a suitable NOC directly from the applicant.

189.	ORTHOTECH INDIA PRIVATE LIMITED HQRXIMLAPPLY00003138A M24	19.12.2023	300 Kgs METAL POWDER FOR ADDITIVE MANUFACTURING Ti64 GRADE 23 UNWROUGHT TITANIUM POWDERS	81082000	Comments sought from MOEF(HSMD) on 30.10.2023. Committee decided to call for a suitable NOC directly from the applicant.
190.	INDO-MIM PRIVATE LIMITED HQRXIMLAPPLY00004018A M24	12.02.2024	3000 KGS Titanium Powder (Ti-6Al-4V Grade 5 Powder)	81082000	Comments sought from MOEF(HSMD) on 13.02.2024. Committee decided to call for a suitable NOC directly from the applicant.
191.	FUTURISTIC ALLOYS & METALS PRIVATE LIMITED HQRXIMLAPPLY00004110A M24	16.02.2024	5.0 MTs Cobalt milling excess wastes. - in form of powder, solids, etc.	81053000	Comments sought from MOEF(HSMD) on 20.02.2024. Committee decided to call for a suitable NOC directly from the applicant.
192.	SALANPUR CERAMICS HQRXIMLAPPLY00004764A M24	23.02.2024	2400.0 MTs Used Anode Butts	38019000	Comments sought from MOEF(HSMD) on 23.02.2024. Committee decided to call for a suitable NOC directly from the applicant.
193.	PRIMAEAM SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00004811A M24	26.02.2024	900 KGs Ti6Al4V ELI (Grade 23) Bio Medical Implants	81082000	Comments sought from MOEF(HSMD) on 27.02.2024. Committee decided to call for a suitable NOC directly from the applicant.
194.	Indian Institute Of Science HQRXIMLAPPLY00004861A M24	28.02.2024	20 KGS Metal Powder for additive manufacturing, m4p TiAl- 48.33, within 2kg Al-can, inert gas filled.	81082000	Comments sought from MOEF(HSMD) on 28.02.2024. Committee decided to call for a suitable NOC directly from the applicant.
195.	SALANPUR CERAMICS HQRXIMLAPPLY00004853A M24	28.02.2024	2400 MTS Aluminium Slag Ash	26204010	Comments sought from MOEF(HSMD) on 29.02.2024. Committee decided to call for a suitable NOC directly from the applicant.
Part 18 MoEF&CC (HSMD) & DPIIT (TSW)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

196.	MD ENTERPRISES HQRXIMLAPPLY00002195A M24	17.10.2023	1500 MTS Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 30.01.2024
					Recommended by DPIIT vide OM dated 23.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 30.01.2024 and DPIIT OM dated 22.02.2024 and subject to physical verification of the premises of the firm by the concerned RA.
197.	SASA RUBBERS PRIVATE LIMITED HQRXIMLAPPLY00002228A M24	24.10.2023	1050MTS Used rubber tyres/ Rubber Scrap for manufacturing of Crumb rubber & Reclaimed Rubber	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023
					Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 27.10.2023 has sought information from the firm. The committee decided to send a final reminder to the firm. Reply received from the firm and sent to the DPIIT on 15.02.2024.
198.	NAVKAR INDUSTRIES HQRXIMLAPPLY00002346A M24	1.11.2023	2530 MTS USED TYRE SCRAP PRESS BALED AND MULTIPLE CUTS SHREDDDS	40040000	Recommended by MoEF&CC vide letter dated 03.10.2023
					Recommended for 2508MT by DPIIT vide OM dated 27.02.2024. The committee decided to approve the case for 2,508 MT subject to the conditions mentioned in the MoEF&CC letter dated 03.10.2024 and DPIIT OM dated 27.02.2024
199.	SUKARNI RUBBER RECYCLERS HQRXIMLAPPLY00002384A M24	1.11.2023	1500MTS Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts /Press Baled / Shredded)	40040000	Comments sought from MoEF&CC(HSMD) 11.03.2024
					Comments sought from DPIIT on 06.11.2023 DPIIT vide OM dated 08.11.2023 has sought information from the firm. DL issued on 08.11.2023 Reply received from the firm and sent to the DPIIT on 11.03.2024.

					DPIIT vide OM dated 14.03.2023 has sought information from the firm. DL issued on 14.03.2023 Committee decided to send a reminder to the applicant.
200.	MAJESTIQUE CARBON LLP HQRXIMLAPPLY00003216A M24	22.12.2023	1500 MTs Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Comments sought from MoEF&CC(HSMD) 11.03.2024 Comments sought from DPIIT on 26.12.2023 DPIIT vide OM dated 29.12.2023 has sought information from the firm. DL issued on 29.12.2023. Reply received from the firm and sent to the DPIIT on 15.02.2024.
201.	SHRI BALAJI AGRO PRODUCTS HQRXIMLAPPLY00003435A M24	08.01.2024	705 MTS Waste Pneumatic Tyre (B3140) / Rubber Tyres/ Tubes Scrap (Multiple Cuts/Shredded / Pressed Baled	40040000	Recommended by MoEF&CC vide letter dated 18.12.2023 Recommended by DPIIT vide letter dated 23.02.2024 The committee decided to approve the case for 705 MTs subject to the conditions mentioned in the MoEF&CC letter dated 18.12.2023 and DPIIT OM dated 23.02.2024
202.	GREAT GRANULE PRIVATE LIMITED HQRXIMLAPPLY00003650A M24	19.01.2024	11200 MTS Old and used tyres in pressed baled/ multi- cut/shredded form	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Comments sought from DPIIT on 22.01.2024 DPIIT vide OM dated 01.02.2024 has sought information from the firm. DL issued on 01.02.2024. Reminder sent on 15.02.2024. Committee decided to send a reminder to the applicant.
203.	EASTMAN RECLAMATIONS HQRXIMLAPPLY00003798A M24	30.01.2024	2500 MTS Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Comments sought from DPIIT on 30.01.2024 DPIIT vide OM dated 20.02.2024 has sought information from the firm. DL issued on 20.02.2024Reminder sent on 11.03.2024. Committee decided to send another

					reminder to the applicant.
204.	Guruson Recyclers HQRXIMLAPPLY00003777A M24	27.01.2024	1500 MTS Waste, parings and scrap of rubber (other than hard rubber) and powders and granules obtained there from.	40040000	Comments sought from MoEF & CC (HSMD) on 15.02.2024 Comments sought from DPIIT on 30.01.2024 DPIIT vide OM dated 01.2.2024 has sought information from the firm. DL issued on 01.02.2024. Committee decided to send a reminder to the applicant. Reminder sent on 11.03.2024. Committee decided to send a reminder to the applicant.
205.	Esthell Rubbers HQRXIMLAPPLY00003970A M24	08.02.2024	6500 MTS Used Rubber Tyre Scrap – Multiple cut or Pressed, Baled & shredded form	40040000	Recommended by MoEF&CC vide letter dated 05.03.2024 Recommended for 6400 MT by DPIIT vide letter dated 19.03.2024 The committee decided to approve the case for 6400 MTs subject to the conditions mentioned in the MoEF&CC letter dated 05.03.2024 and DPIIT OM dated 19.03.2024
206.	MARKAP RESOURCES PRIVATE LIMITED HQRXIMLAPPLY00003969A M24	08.02.2024	15000 MTS Used Rubber Tyre Scrap Truck, bus Radial Tyre Multiple cut or in Pressed Baled & Rubber compound	40040000	Comments sought from MoEF & CC (HSMD) on 15.02.2024 Comments sought from DPIIT on 09.02.2024 DPIIT vide OM dated 09.02.2024 has sought information from the firm. DL issued on 12.02.2024. reminder sent on 19.03.2024. Committee decided to send a reminder to the applicant.
207.	MINAR RECLAMATION PRIVATE LIMITED HQRXIMLAPPLY00004055A M24	13.02.2024	7270 MTS Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MoEF&CC vide letter dated 04.03.2024 Recommended for 5498 MT by DPIIT vide letter dated 19.03.2024 The committee decided to approve the case for 5498 MTs subject to the conditions mentioned in the MoEF&CC letter dated

					04.03.2024 and DPIIT OM dated 19.03.2024
208.	PROMINENT COMTECH PVT. LTD HQRXIMLAPPLY00004783A M24	23.02.2024	4 NOS RUBBERISED TRACKS	87100000	Comments sought from MoEF & CC (HSMD) on 11.03.2024 Comments sought from DPIIT on 28.02.2024 DPIIT informed the committee that the case is under examination with them.
209.	SKVA RUBBER SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00004815A M24	24.02.2024	21410 MTS Old Used Rubber Tyre Scrap(Multiple cut/Shredded/Baled Press)	40040000	Recommended by MoEF&CC vide letter dated 06.12.2023. DPIIT vide OM dated 06.03.2024 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DPIIT vide OM dated 06.03.2024.
210.	SHREE SAI SALES HQRXIMLAPPLY00004881A M24	26.02.2024	1500 MTS Used Radial/ Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 09.02.2024. Comments sought from DPIIT on 01.03.2024 DPIIT vide OM dated 04.03.2024 has sought information from the firm. DL issued on 04.03.2024. Committee decided to send a reminder to the applicant.
211.	SAI CRUMB RUBBER HQRXIMLAPPLY00004916A M24	02.03.2024	8400 MTS Old &Used Rubber Typres Scrap (Multiply Cuts/Pressed Baled/Shredded)	40040000	Comments sought from MoEF & CC (HSMD) on 11.03.2024 Comments sought from DPIIT on 04.03.2024 DPIIT vide OM dated 04.03.2024 has sought information from the firm. DL issued on 04.03.2024. Committee decided to send a reminder to the applicant.
212.	SUN RECLAIMS PRIVATE LIMITED	04.03.2024	1640 MTS Used Rubber Tyre Scrap &	40040000	Comments sought from MoEF & CC (HSMD) on 11.03.2024



	HQRXIMLAPPLY00004930A M24		Rubber Blocks From Used Tyre & Crumb Rubber of any mesh Size With Or Without Steel		Comments sought from DPIIT on 04.03.2024 DPIIT vide OM dated 06.03.2024 has sought information from the firm. DL issued on 06.03.2024. Committee decided to send a reminder to the applicant.
Part 19 DPIIT (TSW)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
213.	CRESCENT RUBBERS HQRXIMLAPPLY00002257A M24	23.10.202 3	5000 MTs Crumb Rubber Granules	40040000	Recommended for 4110 MT by DPIIT vide OM dated 27.02.2024. The committee decided to approve the case for 4,110 MT subject to the conditions mentioned in the DPIIT OM dated 27.02.2024
214.	KAPRA RUBBER FLOORING PRIVATE LIMITED HQRXIMLAPPLY00003973A M24	08.02.202 4	10000 MTs Crumb Rubber / Granules	40040000	Comments sought from DPIIT on 09.02.2024 DPIIT vide OM dated 09.02.2024 has sought information from the firm. DL issued on 09.02.2024. Reply received from the firm and sent to the DPIIT on 22.02.2024.
215.	R K TRADERS HQRXIMLAPPLY00004038A M24	13.02.202 4	2000 MTs LESS THEN 10 MESH CRUMB RUBBER GRANUIALS AND STEEL & FIBER FREE RUBBER CHIPS	40040000	Comments sought from DPIIT on 14.02.2024 DPIIT vide OM dated 21.02.2024 has sought information from the firm. DL issued on 21.02.2024. Reminder sent on 11.03.2024. Committee decided to send a reminder to the applicant.
216.	RIDERS RUBBER RECLAIM PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00004149A	19.02.202 4	12000.0 MTS Crumb Rubber/ granules of mesh size finer than 10 mesh to 30 mesh	40040000	Recommended for 3758 MT by DPIIT vide OM dated 27.02.2024. The committee decided to approve the case for 3,758 MT subject to the conditions

	M24				mentioned in the DPIIT OM dated 27.02.2024
217.	RUBBERSINDIA POLYMER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00004627A M24	22.02.2023	1100.0 KGS CRUMB/BUFFING RUBBER POWDER LESSER THAN 4 TO 10 MESH	40040000	Comments sought from DPIIT on 23.02.2024 DPIIT vide OM dated 14.03.2024 has sought information from the firm. DL issued on 14.03.2024. Committee decided to send a reminder to the applicant.
218.	V K GLOBAL HQRXIMLAPPLY00004800A M24	23.02.2024	20000 MTS Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Comments sought from DPIIT on 26.02.2024 DPIIT vide OM dated 27.02.2024 has sought information from the firm. DL issued on 27.02.2024. Committee decided to send a reminder to the applicant.
219.	COCHIN RECLAIM AND RUBBERS PRIVATE LIMITED HQRXIMLAPPLY00004927A M24	04.03.2024	1500 MTS Crumb Rubber/ Granules Having Mesh Size Finer than 10 Mesh To 30 Mesh	40040000	Comments sought from DPIIT on 04.03.2024 DPIIT vide OM dated 06.03.2024 has sought information from the firm. DL issued on 07.03.2024. Committee decided to send a reminder to the applicant.
220.	MD ENTERPRISES HQRXIMLAPPLY00004961A M24	04.03.2024	16000 MTS Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.,	40040000	Comments sought from DPIIT on 06.03.2024
221.	SUKARNI RUBBER RECYCLERS HQRXIMLAPPLY00004983A M24	06.03.2024	26000 MTS Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Comments sought from DPIIT on 06.03.2024 DPIIT vide OM dated 14.03.2024 has sought information from the firm. DL issued on 14.03.2024. Committee decided to send a reminder to the applicant.
222.	GREEN RUBBER CRUMB PRIVATE LIMITED	09.03.2024	50000 MTS Crumb Rubber/ Granules	40040000	Recommended for 4,531 MT by DPIIT vide OM dated 18.03.2024.

	HQRXIMLAPPLY00005033A M24		Having Size Finer than 10 Mesh to 12 Mesh.		The committee decided to approve the case for 4,531 MT subject to the condition mentioned in the DPIIT OM dated 18.03.2024
Part 20	MoEF&CC (HSMD) & DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
223.	M M ENTERPRISES HQRXIMLAPPLY00000300A M24	10.5.2023	54 MTS LEAD BATTERY PLATES (RAILS)	78020090	Recommended by MOEF& CC vide OM dated 15.03.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 28.06.2023 has sought information from the firm. Committee decided to send a reminder to the applicant. Reminder on 06.12.2023. Further reminders sent on 19.02.2024 & 05.03.2024. Committee decided to reject the application as no reply has been received till date.
224.	GLOBALMET INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00003361A M24	02.01.2024	2680 MTS Waste and scrap of lead- acid accumulators; spent lead-acid accumulators	85491100	The committee approved the case on ex-post facto basis.
225.	JAMMU PIGMENTS LIMITED HQRXIMLAPPLY00003515A M24	12.01.2024	4500 MTS Battery scrap, namely the following: Lead battery plates covered by ISRI code word Rails; Battery lugs covered by ISRI code word Rakes	85481010, 85481020, 26202910	Recommended by MoEF&CC vide letter dated 25.07.2022 Recommended for 1589 MT by DPIIT vide OM date 12.03.2024. The committee decided to approve the case for 1,589 MT subject to the conditions mentioned in the MoEF&CC letter dated 25.07.2022 and DPIIT OM dated 12.03.2024

226.	MACDERMID ALPHA ELECTRONICS SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00003531A M24	12.01.202 4	178740 KGS Silver Powder SAC305 T5 Sn96.5Ag3.0Cu0.5 – 139462 etc.	71061000	Comments sought from MoEF & CC (HSMD) on 15.02.2024 Comments sought from DPIIT on 18.01.2024 DPIIT vide OM dated 12.02.2024 has sought information from the firm. DL issued on 12.02.2024. Reply received from the firm and sent to the DPIIT on 27.02.2024.
227.	V B HOLDING PRIVATE LIMITED HQRXIMLAPPLY00003987A M24	07.02.202 4	1500 MTS Lead Scrap (ISRI Code: RAILS)	85491100	Recommended by MoEF&CC vide letter dated 07.10.2022. Recommended for 1008 MT by DPIIT vide OM dated 26.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 07.10.2022 and DPIIT OM dated 26.02.2024 and subject to physical verification of the premises of the firm by the concerned RA.
228.	NUNAM TECHNOLOGIES INDIA PRIVATE LIMITED HQRXIMLAPPLY00002806A M24	29.11.202 3	1,8040 Nos. of Lithium Ion Batteries		Recommended for 10 MT by MoEF&CC (HSMD) vide Letter dated 17.02.2023 Comments sought from DPIIT on 04.01.2024. DPIIT vide OM dated 08.02.2024 has sought information from the firm. Reply received from the firm has forwarded to DPIIT on 22.02.2024.
229.	K T QUALITY CONTROL PRIVATE LIMITED HQRXIMLAPPLY00004074A M24	15.02.202 4	18000 MTS PROCESS WASTE/PVC RESIN (PIPE GRADE)	39153090	Comments sought from MoEF & CC (HSMD) on 16.02.2024 Comments sought from DPIIT on 16.02.2024.
230.	MITTAL APPLIANCES LIMITED HQRXIMLAPPLY00004097A M24	16.02.202 4	25 MTS Discharged Cartridges Scrap (Brass 70/30 & 90/10) as per ISRI Code Covered as lace/lark/lamb/lake	74040021	Recommended by MoEF&CC (HSMD) vide Letter dated 06.12.2023 Recommended by DPIIT vide OM dated 18.03.2024. The committee decided to approve the case subject to the conditions mentioned in the



					MoEF&CC letter dated 06.12.2023 and DPIIT OM dated 18.03.2024
231.	CARVEN ALLOYS HQRXIMLAPPLY00004821A M24	26.02.2024	1430 MTS Lead Scrap (ISRI Code : RAILS)	85491100	Recommended by MoEF&CC (HSMD) vide Letter dated 25.01.2024 Recommended by DPIIT vide OM dated 01.03.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 25.01.2024 and DPIIT OM dated 01.03.2024 and subject to physical verification of the premises of the firm by concerned RA.
232.	SITHER METAL INDUSTRY HQRXIMLAPPLY00004969A M24	06.03.2024	3500 MTS Lead Scrap (ISRI Code: RAINS)(A1160) not more than 2% of Liquid / electrolyte by weight	85491100	Recommended by MoEF&CC (HSMD) vide Letter dated 04.03.2024 Comments sought from DPIIT on 06.03.2024
Part 21 DPIIT (LEI)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
233.	CERAFLUX INDIA PRIVATE LIMITED HQRXIMLAPPLY00003067A M24	14.12.2023	22000 KGs Aluminium Chromium 80% Master Alloy / Cr 80 tablet	81122100	Comments sought from DPIIT on 15.12.2023 DPIIT vide OM dated 08.02.2024 has sought information from the firm. DL issued on 22.02.2024. Committee decided to send a reminder to the applicant. Reminder sent on 11.03.2024.



234.	CG POWER AND INDUSTRIAL SOLUTIONS LIMITED HQRXIMLAPPLY00003959A M24	06.02.202 4	3000 NOS GOLD-COPPER ALLOY – 50AU-50CU RING DRW 46-221127-P17	71081300	Comments sought from DPIIT on 08.02.2024 DPIIT vide OM dated 12.01.2024 has sought information from the firm. DL issued on 12.01.2024. DPIIT informed the committee that the case is under examination with them.
235.	PREVEST DENPRO LIMITED HQRXIMLAPPLY00004776A M24	23.02.202 4	50.0 KGS SILVER ALLOY POWDER	71069290	The committee decided to examine the case on file.
236.	MACDERMID ALPHA ELECTRONICS SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00004936A M24	04.03.202 4	355 KGS NANO SILVER PASTE	71061000	Comments sought from DPIIT on 05.03.2024
237.	NIPPON STEEL CHEMICAL & MATERIAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00004956A M24	29.02.202 4	40 KGS BNi5(nickel brazing filler metals	75040000	Comments sought from DPIIT on 06.03.2024 DPIIT vide OM dated 15.03.2024 has sought information from the firm. DL issued on 18.03.2024.
238.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00005005A M24	07.03.202 4	1500.0 NOS SOLDER PB-FREE AU80/SN20 SQUARE	71081300	Comments sought from DPIIT on 08.03.2024 DPIIT vide OM dated 11.03.2024 has sought information from the firm. DL issued on 11.03.2024.
Part 22	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
239.	INTERNATIONAL INSTITUTE OF BIOTECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY00001484A M24	16.8.2023	6250 GMS BACTERIA	21022000	Comments sought from D/o Biotechnology on 17.8.2023. Committee decided to send a reminder to DBT. Reminder sent on 12.03.2024.

240.	PRAHAS OVERSEAS LLP HQRXIMLAPPLY00001720A M24	12.9.2023	300 KGS wood chips, perfume oil, powder ,resale	12119054	Comments sought from MSME on 13.9.2023. Committee decided to seek comments from MoEF&CC(WL).
241.	ARIBA ENTERPRISE HQRXIMLAPPLY00001940A M24	4.10.2023	18 MTs Aluminium Dross	26204010	Comments sought from West Bengal State Pollution Control Board on 5.10.2023. Committee decided to close the application till such time that inputs are received from WB PCB.
242.	SONANI INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002119A M24	18.10.2023	50 Kgs Zirconia Powder	28256020	Comments sought from Dept. Of Atomic Energy on 18.10.2023. Committee decided to close the application till such time that inputs are received from DAE.
243.	VEM TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002150A M24	19.10.2023	534 Nos. Tail Rotor Drive Shaft	88073000 88071000	Comments sought from Department of Defence Production and concerned End Users. Committee decided to close the application till such time that inputs are received from DDP and End Users.
244.	SIDDHI INDUSTRIES HQRXIMLAPPLY00002864A M24	04.12.2023	7200 MTs Aluminium Dross	26204010	Comments received from Rajasthan Pollution Control Board. The committee decided to examine the case on file.
245.	ARFIN INDIA LIMITED HQRXIMLAPPLY00002947A M24	08.12.2023	2000 MTS TITANIUM SCRAP (GRADE II: Ti: 98%, Si: 1% max & Balance Aluminium and Grade : 5: Ti: 98% % Al: 4-5%)	81083000	Comments sought from M/o Steel on 08.12.2023. Committee decided to close the application till such time that inputs are received from M/oSteel.
246.	H S ALLOYS HQRXIMLAPPLY00003992A M24	20.12.2023	2900 MTS ALUMINIUM DROSS SLAG AND RESIDUE	26204010	Comments sought from Maharashtra Pollution Control Board on 12.02.2024. Committee decided to close the application till such time

					that inputs are received from Maharashtra PCB.
247.	SABIC RESEARCH & TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY00003489A M24	11.01.2024	4400 KGS GRANULAR UREA, PRILL UREA, STABILIZED UREA, ZINC COATED UREA	31021090	Comments sought from Dept. Of Fertilizers on 11.01.2024. Committee decided to close the application till such time that inputs are received from Dept. of Fertilisers.
248.	Indian Institute of Science HQRXIMLAPPLY00003497A M24	11.01.2024	50 GMS Ammonium-15N Chloride, 99% 15N-50G	28459090	Comments sought from D/o Atomic Energy on 11.01.2024. DAE vide email dated 18.01.2024 has requested to clarify the SCOMET category number of the material that is to be imported by IISC, Bangalore. Accordingly, the committee decided to seek clarification from the firm.
249.	NIKITA METALLURGICALS PRIVATE LIMITED HQRXIMLAPPLY00003175A M24	26.12.2023	5000 MTS Aluminium dross	26204010	Comments sought from Maharashtra Pollution Control Board on 27.12.2023. Committee decided to close the application till such time that inputs are received from Maharashtra PCB.
250.	SARITA METAL REFINERY HQRXIMLAPPLY00003928A M24	02.02.2024	12000 MTS ALUMINIUM DROSS	26204010	Comments received from Maharashtra Pollution Control Board. The committee decided to examine the case on file.
251.	AMIT SINGH BAID MEHTA HQRXIMLAPPLY00003869A M24	02.02.2024	500 NOS Unused/New postage stamps issued by postal departments of various countries around the world.	49070010	Comments sought from Dept. of Posts on 15.02.2024.

252.	BAGARIA ALUMINIUM PROCESSING PRIVATE LIMITED HQRXIMLAPPLY00004883A M24	28.02.202 4	1000 MTS Aluminium Dross	26204010	Comments sought from West Bengal State Pollution Control Board On 01.03.2024
253.	SARDA METALS & ALLOYS LIMITED HQRXIMLAPPLY00004567A M24	22.02.202 4	100000.0 MTS Ferro Manganese Slag (MNO Slag)	26190090	Comments sought from Steel on 23.02.2024
254.	ELECTRONICS CORPORATION OF INDIA LIMITED HQRXIMLAPPLY00004587A M24	21.02.202 3	5.0 NO Semi Knock down Kits (SKD) for Vehicle Mounted Jammer (20 - 6000 MHz) Model: EC-SVJEE-1100U	85255040	Committee decided to examine the application on file.
255.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00004781A M24	23.02.202 4	1380 KGS MERCURY	28054000	Recommended by MoEF&CC vide OM dated 09.02.2024. The committee decided to approve the for supply to M/s Hicks Thermometers case subject to the conditions mentioned in the MoEF&CC OM dated 09.02.2024.
256.	FOOD SERVICE (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00004053A M24	14.02.202 4	100000 KGS THAI JASMINE RICE 100%	10063090	The committee decided to examine the case on file for the approval of competent authority.
257.	CHENAB IMPEX PRIVATE LIMITED HQRXIMLAPPLY00004072A M24	15.02.202 4	100000 KGS THAI RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
258.	SURESH KUMAR AND COMPANY (IMPEX) PRIVATE LIMITED HQRXIMLAPPLY00004934A M24	04.03.202 4	950 MT THAI HOM MALI JASMINE RICE, THAI GLUTINOUS RICE etc.	10063090	The committee decided to examine the case on file for the approval of competent authority.
259.	PRIDE METAL INDUSTRIES HQRXIMLAPPLY00002745A	20.11.202 3	24000 MTs Aluminium Dross	26204010	Comments received from Maharashtra Pollution Control Board.

	M24				The committee decided to examine the case on file.
260.	MARVELL INDIA PRIVATE LIMITED HQRXIMLAPPLY00003423A M24	17.01.2024	4 nos. HW0442-000 (Old & used) Synopsys HAPS-80 Solution S104 -1 HW System HW0442-000, HS: 84733000006,	84713090	The committee decided to approve the case on ex-post facto basis.
261.	V S TRADING HQRXIMLAPPLY00004939A M24	01.03.2024	208 MT JAPONICA RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
262.	SIMPLY LOGISTICS PRIVATE LIMITED HQRXIMLAPPLY00005113A M24	13.03.2024	500 MTS JASMINE RICE 5% BROKEN, PACKED IN PP25KG, STICKY RICE 5% BROKEN, PACKED IN PP25KG	10063090	The committee decided to examine the case on file for the approval of competent authority.
263.	RG REFINERIES PRIVATE LIMITED HQRXIMLAPPLY00001834A M24	22.09.2023	10 MT of Gold Dore Bar (Purity up to 95%)	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous licence.
264.	NATIONAL INDIA BULLION REFINERY ACA SONS HQRXIMLAPPLY00001920A M24	2.10.2023	1 MTs GOLD DORE BARS UP TO 95% PURITY	71081200	The Committee examined the documents submitted by the firm and decided to conduct physical verification of the premises of the firm by the concerned RA. Verification report is awaited from RA Mumbai. Reminder sent to the RA Mumbai on 20.02.2024.
265.	TITAN COMPANY LIMITED HQRXIMLAPPLY00002065A M24	16.10.2023	5000 KGS GOLD DORE	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of non-utilization certificate from the Customs from the firm.
266.	GOPNATH JEWELLERS PRIVATE LIMITED	8.11.2023	1MT GOLD DORE BARS	71081200	The committee decided to defer the case for want of physical verification report of the

	HQRXIMLAPPLY00002441A M24		(UPTO 95 PERCENT PURITY)		premises of the firm from the RA concerned.
267.	BRIGHT METAL REFINERS HQRXIMLAPPLY00002591A M24	18.11.202 3	2 MT GOLD (DORE) BARS PUR ITY : UPTO 95%	71081200	The committee noted that the firm has been granted import licence No. 0111011413 on 10.10.2023 for 10 MT of Gold Dore bar. Accordingly, the committee decided to seek utilization details of import licence No. 0111011413 dated 10.10.2023. DL issued on 07.12.2023.
268.	BRBD REFINERIES LLP HQRXIMLAPPLY00003716A M24	23.01.202 4	1000 kgs GOLD DORE BARS (purity upto 95%)	71081200	The committee examined the documents submitted by the firm and decided to seek valid NABL Certificate from the firm and verification report of the premises of the firm by the concerned RA.
269.	AUGMONT ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00004371A M24	21.02.202 4	10 MT Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case as the quantity is available in the previous licence.
270.	MMTC - PAMP INDIA PRIVATE LIMITED HQRXIMLAPPLY00004444A M24	21.02.202 4	50 MT Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of utilization details of previous import authorization.
271.	MIRACLE GOLD PRIVATE LIMITED HQRXIMLAPPLY00004445A M24	21.02.202 4	1 MT Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to seek valid CTO from SPCB from the firm and verification report of the premises of the firm by the concerned RA.
272.	SHARADA ERECTORS	26.02.202	1000 MTS	71081200	The committee examined the documents

	PRIVATE LIMITED HQRXIMLAPPLY00004824A M24	4	GOLD DORE BARS OF AT LEAST 5KG WITH GOLD CONTENT BELOW 95%		submitted by the firm and decided to seek valid BIS Licence from the firm
273.	BHARAT PRECIOUS METALS AND MANUFACTURER PRIVATE LIMITED HQRXIMLAPPLY00005160A M24	18.03.202 4	1 MTs GOLD (DORE) BARS PURITY ; UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to seek valid CTO from the firm and and verification report of the premises of the firm by the concerned RA.

5. The meeting ended with a vote of thanks to the chair.

